

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **16.04.2021 at 2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : MA/105/2020 IN CP/1156/IB/2018
NAME OF PETITIONER : Pathukasahasram Raghunathan Raman (RP)
M/s RA-NI Precast Pvt Ltd
NAME OF RESPONDENT : BGR Energy Systems Ltd & 5 Ors
SECTION : 424 Of CA 2013 r/w Sec 60(5) of IBC

ORDER

Mr. S.Sathiyarayanan, Advocate for the Liquidator is present through Video Conferencing Platform.

It is brought to the notice of this Tribunal that while R2, R3 and R4 have filed their respective Counters, however, in relation to R1, R5 and R6 the Counter(s) are yet to be filed.

Last and final opportunity of two (2) weeks is given to the Respondents for filing counter, failing which this Tribunal will be constrained to close the right of filing counter by these Respondents.

Post this matter for completion of pleadings and enquiry on **27.05.2021**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

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-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)

MS